

LOK SABHA

11.01 hrs.

Saturday, August 24, 1974/Bhadra
2, 1896 (Saka)

The Lok Sabha met at
Eleven of the Clock

SUPPLEMENTARY DEMANDS FOR
GRANTS (GUJARAT), 1974-75

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE
(SHRI K. R. GANESH): Sir, I beg
to present a statement showing Sup-
plementary Demands for Grants in
respect of the State of Gujarat for
the year 1974-75.

[MR. SPEAKER in the Chair]

11.02 hrs.

PAPERS LAID ON THE TABLE

DISCUSSION RE FLOOD AND
DROUGHT SITUATION IN THE
COUNTRY

REPORT (1974) OF THE TARIFF COM-
MISSION ON THE REVIEW OF DYE-
STUFFS INDUSTRY AND A STATEMENT.

MR. SPEAKER: We will now
take up Discussion under Rule 193.

THE MINISTER OF COMMERCE
(PROF. D. P. CHATTOPAD-
HYAYA): I beg to lay on the
Table—

Shri Dinesh Chandra Goswami.

- (1) A copy of the Report (1974)
of the Tariff Commission on
the Review of Dyestuffs In-
dustry, under sub-section
(2) of section 16 of the
Tariff Commission Act, 1951.
- (2) A statement (Hindi and
English versions) showing
reasons (i) for not laying
simultaneously the Govern-
ment Resolution on the
above Report, and (ii) for
not laying simultaneously
the Hindi version of the
Report.

SHRI MD. JAMILURRAHMAN
(Kishanganj): Sir, on a point of
order. With your permission, I
would like to say this. Sir, on 12th
of August I gave a notice to the Lok
Sabha Secretariat signed by me and
supported by my two colleagues Shri
R. P. Yadav and Shri Jagannath
Mishra seeking a discussion under
Rule 193. Then, Sir, on my notice,
you were kind enough, the Lok Sabha
Secretariat was kind enough to invite
me to a meeting of the Business
Advisory Committee. In pursuance
of that invitation, I attended the
meeting. But what happened actually?

MR. SPEAKER: Is this a submis-
sion or a point of order?

SHRI MD. JAMILURRAHMAN: I
am making my submission. You
were kind enough to allot seven

[Placed in Library. See No. LT-
8270/74].